

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3354
ANSWERED ON:16.03.2011
APPOINTMENT ON FAKE CERTIFICATE
Joshi Dr. Murlī Manohar, Sharma Shri Jagdish

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

to the reply given to Unstarred Question No. 3631 on 01 December, 2010 regarding Appointment on fake caste certificate and state:

(a) the names of the Ministries alongwith the Ministry-wise and Department-wise number of cases in which appointments were made on the basis of fake caste certification;

(b) the category-wise number of such appointments; and

(c) the names of the States from where these fake certificates were issued alongwith their number?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) & (b): Ministry/Department/Organisation wise and category wise information about the appointments allegedly made on the basis of false/fake caste certificates, as received from 30 Ministries/Departments/Organisations is given below:

| S. No. | Name of the Ministry/ Department | Total | SCs | STs | OBCs |
|--------|-------------------------------------|-------|-----|-----|------|
|--------|-------------------------------------|-------|-----|-----|------|

| | | | | | |
|----|--------------------------------|-----|---|---|---|
| 1. | National Commission for SCs | Nil | - | - | - |
|----|--------------------------------|-----|---|---|---|

| | | | | | |
|----|---|---|---|---|---|
| 2. | M/o Chemical Fertilizers (Deptt. of Fertilizers, Kerala | 4 | 1 | 3 | - |
|----|---|---|---|---|---|

| | | | | | |
|----|------------------------|-----|---|---|---|
| 3. | M/o Water Resources | Nil | - | - | - |
|----|------------------------|-----|---|---|---|

| | | | | | |
|----|--|----|---|----|---|
| 4. | M/o Science & Technology (Deptt. of Scientific and Industrial Research) | 11 | 1 | 10 | - |
|----|--|----|---|----|---|

| | | | | | |
|----|---|---|---|---|---|
| 5. | Ministry of Urban Development (CPWD-1) (Directorate of Estate-1) (Dte. | 4 | 1 | 3 | - |
|----|---|---|---|---|---|

of Printing-2)

6. Ministry of Mines 2 1 1 -
7. DG Civil Aviation Nil - - -
8. PMO Nil - - -
9. Department of Nil - - -
Economic Affairs
10. M/o Minority Affairs Nil - - -
11. Cabinet Sectt. Nil - - -
(Rashtrapati Bhawan)
12. M/o Steel Nil - - -
13. Ministry of Nil - - -
Panchayati Raj
14. Ministry of Earth Nil - - -
Sciences
15. Ministry of Petroleum Nil - - -
and Natural Gas
16. M/o Chemical 2 - 2 -
Fertilizers (Deptt.
of Fertilizers)
17. M/o Rural Development Nil - - -

18. Comptroller and Nil - - -
Auditor General
of India
19. Ministry of Heavy 57 - 57 -
Industries and Public
Enterprise (Deptt. of
Heavy Industries)
20. M/o Communication 56 7 49 -
(Deptt. of Telecom)
21. M/o Road Transport Nil - - -
and Highways
22. M/o Consumer Affairs, 38 4 33 1
Food and Public
Distribution
(Deptt. of
Food and
Public Distribution)
23. M/o Science & Technology Nil - - -
(Deptt. of Science
& Technology)
24. Department of Space 16 7 9 -
25. Department of Nil - -
Expenditure
26. MHA, ITBP 38 - 37 1
27. Deptt. of Agriculture 2 2 - -
and Cooperation
28. Ministry of Commerce 13 3 10 -
and Industry
29. Department of Pension Nil - - -
and Pensioners Welfare

30. Department of Financial 1140 209 927 4
Services

Total 1383 236 1141 6

(c): The certificates have allegedly been issued from the States/UTs of Uttar Pradesh, Tamil Nadu, Bihar, Andhra Pradesh, Maharashtra, Orissa, Delhi, Jharkhand, Madhya Pradesh, Kerala, Himachal Pradesh, Uttarakhand, Jammu & Kashmir, Tripura, Karnataka, Haryana. In some cases certificates are not available and in some cases appointments were made on the basis of certificates issued by authorities like Members of Legislative Assembly, which are not acceptable for the purpose.